

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

**APPEAL NO. 192 of 2016 &
IA Nos. 408, 409 & 410 of 2016**

Dated : 24th August, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

Vidarbha Industries Power Ltd.

.....Appellant(s)

Vs.

Maharashtra Electricity Regulatory Commission & Ors.

.....Respondent(s)

Counsel for the Appellant(s)

: Dr. Abhishek M. Singhvi, Sr. Adv.
Mr. J.J. Bhat, Sr. Adv.
Mr. Anjali Chandurkar
Mr. Hasan Murtaza
Mr. Amit Bhandari
Mr. Avishkar Singhvi

Counsel for the Respondent(s)

: Mr. Buddy A. Ranganadhan
Mr. Raghu Vamsy for R-1
Mr. Raunak Jain for R-2

ORDER

We have heard learned Senior Counsel for the Appellant for some time.

List the matter for further hearing on **30.08.2016.**

(I.J. Kapoor)
Technical Member
pr/dk

(Justice Ranjana P. Desai)
Chairperson